

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C.A. 217/C-II/2017 in C.P. 99(ND)2013

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.09.2017.

NAME OF THE COMPANY: Vijay Julka V/s. M/s. Supriya Pharmaceuticals Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 424(3)

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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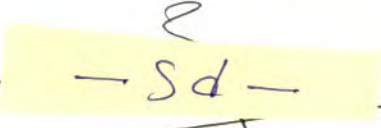
For the Petitioner (s) : None

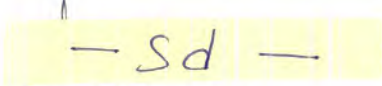
For the Respondent (s) : Mr. Mayank Sharma (Proxy Counsel)
Mr. Ramesh Dugar in person (MD of Supriya)

ORDER

Reply has still not been filed in the Execution Petition by the Respondent/JD. Let steps be taken to file the same.

To come up on 17th October, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)